

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

पृ.क्र. 11385/
दो-15-2/2024

बिलासपुर, दिनांक 23 जुलाई, 2024

छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग मंत्रालय, महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर का संशोधन आदेश क्रमांक 1657/2238/ XXI-B /C.G./24 दिनांक 19.07.2024 एवं पत्र क्रमांक 1155/PS Law/ 2266/21--ब/छ0ग0/2024 दिनांक 19.07.2024 की प्रति -

- (अ) 1. श्री अशोक कुमार पण्डा, सेवानिवृत्त जिला न्यायाधीश, Member/Nodal Officer of the Committee for Service Conditions of the District Judiciary, पता- V-14, Phase, Sunflower Colony, In front of State Bank of India, Chakarbhatta, District Bilaspur (C.G.),
2. निज सचिव, रजिस्ट्रार जनरल, उच्च न्यायालय छत्तीसगढ़, बिलासपुर
3. निदेशक, छत्तीसगढ़ राज्य न्यायिक अकादमी, बिलासपुर
4. रजिस्ट्रार (सतर्कता/अई. एण्ड ई./न्यायिक/कम्प्यू0 /एस एण्ड ए. सेल), उच्च न्यायालय छत्तीसगढ़, बिलासपुर
5. एडीशनल रजिस्ट्रार (न्यायिक/डीई एण्ड ई/प्रशा0)/ ऑफिसर ऑन स्पेशल ड्यूटी, उच्च न्यायालय छत्तीसगढ़, बिलासपुर
6. सचिव, उच्च न्यायालय विधिक सेवा समिति, बिलासपुर
7. प्रभारी अधिकारी/अनुभाग अधिकारी (लेखा/ टी0ए0 एम0आर/प्रोटोकॉल/लाईब्रेरी/कार्य शाखा/ बजट शाखा/स्थापना/ जिला न्यायालय स्थापना/ केशियर), उच्च न्यायालय छत्तीसगढ़, बिलासपुर

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित है।

8. रजिस्ट्रार (कम्प्यू0), उच्च न्यायालय छत्तीसगढ़ बिलासपुर की ओर अग्रेषित है। कृपया प्रभारी अधिकारी, एन0आई0सी0, उच्च न्यायालय छत्तीसगढ़, बिलासपुर को उच्च न्यायालय के वेबसाइट में अपलोड किये जाने हेतु निर्देशित करने का अनुरोध है।

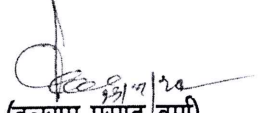
- (ब) 1. निदेशक, छत्तीसगढ़ राज्य न्यायिक अकादमी, बिलासपुर
2. जिला एवं सत्र न्यायाधीश, राजनांदगांव/दुर्ग/रायपुर/बिलासपुर/रायगढ़/बस्तर स्थान जगदलपुर/दक्षिण बस्तर दंतेवाड़ा/सरगुजा (अंबिकापुर)/जशपुर/ कबीरधाम (कवर्धा)/कोरबा/धमतरी/जांजगीर-चांपा/कोरिया (बैकुण्ठपुर)/महासमुंद/उत्तर बस्तर कांकर/ बलौदाबाजार/बालोद/ बेमेतरा/सूरजपुर/कोण्डागांव/ बलरामपुर स्थान रामानुजगंज/मुंगेली (छ0ग0)
3. प्रधान न्यायाधीश/न्यायाधीश, परिवार न्यायालय, दुर्ग/रायपुर/बिलासपुर/राजनांदगांव/जांजगीर-चांपा/बस्तर स्थान जगदलपुर/धमतरी/महासमुंद/कबीरधाम (कवर्धा)/जशपुर/बेमेतरा/ उत्तर बस्तर कांकर/कोरबा/मनेन्द्रगढ़ (कोरिया)/रायगढ़/सरगुजा (अंबिकापुर)/बलौदाबाजार/सूरजपुर/बालोद/कोण्डागांव/मुंगेली/ दंतेवाड़ा (छ0ग0)
4. न्यायाधीश, कॉमर्शियल कोर्ट (जिला स्तर), योजना भवन, द्वितीय तल, नया पी0एच0क्यू0 भवन, अटल नगर विकास प्राधिकरण के बगल में, महानदी भवन "मंत्रालय" के सामने, नवा रायपुर, अटल नगर, जिला रायपुर (छ0ग0)
5. विशेष न्यायाधीश (एट्रो), रायपुर/बिलासपुर/दुर्ग/राजनांदगांव/सरगुजा (अंबिकापुर)/ जगदलपुर (बस्तर)/कोरबा/रायगढ़/जांजगीर-चांपा/कोरिया (बैकुण्ठपुर)/जशपुर (छ0ग0)
6. प्रमुख सचिव, छत्तीसगढ़ शासन, विधि और विधायी कार्य विभाग, मंत्रालय, महानदी भवन, अटल नगर, नवा रायपुर जिला रायपुर (छ0ग0)
7. रजिस्ट्रार, छत्तीसगढ़ राज्य उपभोक्ता विवाद प्रतितोषण आयोग, बस स्टैंड के पीछे, (पुराना बस डिपो नं0 1 परिसर), पंडरी, रायपुर (छ0ग0)
8. अध्यक्ष, जिला उपभोक्ता विवाद प्रतितोषण आयोग, बस्तर स्थान जगदलपुर/बिलासपुर/ रायपुर/दुर्ग/कोरबा/ जांजगीर-चांपा/कबीरधाम (कवर्धा)/कोरिया (बैकुण्ठपुर)/रायगढ़/ राजनांदगांव/सरगुजा (अंबिकापुर)

AR (2T)
See
23-7-24

9. महामहिम राज्यपाल के अवर सचिव, राज्यपाल का सचिवालय राजभवन, रायपुर (छ0ग0)
10. रजिस्ट्रार, न्यायालय, छ0ग0 राज्य सहकारी अधिकरण, इमलीपारा, पुराना बस स्टैण्ड के पास, नव-प्रभात प्रेस के सामने, बिलासपुर (छ0ग0)
11. पीठासीन अधिकारी, राज्य परिवहन अपीलीय अधिकरण, कमरा नं0 12, 13, 21 एवं 22 महानदी खण्ड पुराना मंत्रालय परिसर, शास्त्री चौक, रायपुर (छ0ग0)
12. सचिव, छत्तीसगढ लोक आयोग, गांधी चौक, रायपुर (छ0ग0)
13. सदस्य, सचिव, छत्तीसगढ राज्य विधिक सेवा प्राधिकरण, पुराना उच्च न्यायालय भवन, बिलासपुर (छ0ग0)
14. जिला न्यायाधीश/अध्यक्ष, जिला विधिक सेवा प्राधिकरण, दंतेवाडा/जशपुर/सरगुजा (अंबिकापुर)/बलरामपुर स्थान रामानुजगंज/ जांजगीर-चांपा/उत्तर बस्तर कांकेर/बिलासपुर/ रायपुर/ बेमेतरा/बलौदाबाजार/बालोद/राजनांदगांव/रायगढ/ कबीरधाम (कवर्धा)/कोण्डागांव/कोरबा/मुंगेली/महासमुंद/ दुर्ग/ सूरजपुर/ बस्तर स्थान जगलदलपुर/धमतरी (छ0ग0)
15. रजिस्ट्रार, छत्तीसगढ माध्यस्थम अधिकरण, शहीद वीर नारायण सिंह परिसर, नगर घडी चौक, रायपुर (छ0ग0)
16. पीठासीन अधिकारी, छ0ग0 राज्य वक्फ अधिकरण, राज्य स्तरीय 20 सूत्रीय कार्यक्रम, क्रियान्वयन समीक्षा समिति कार्यालय भवन के कक्ष क्रमांक 1, 2 एवं 6, शांतिनगर, रायपुर (छ0ग0)
17. संयुक्त सचिव, छत्तीसगढ मानव अधिकार आयोग, डी0के0एस0 अस्पताल के पास, रायपुर (छ0ग0)
18. रजिस्ट्रार, छत्तीसगढ राज्य औद्योगिक न्यायालय, घडी चौक रायपुर (छ0ग0)
19. पीठासीन अधिकारी, श्रम न्यायालय, बलौदाबाजार/बस्तर स्थान जगलदलपुर/बिलासपुर/धमतरी/दुर्ग/जांजगीर-चांपा/कोरबा/कोरिया (बैकुण्ठपुर)/ महासमुंद/ रायगढ/ रायपुर/ राजनांदगांव/सरगुजा (अंबिकापुर) (छ0ग0)

की ओर सूचनार्थ एवं आवश्यक कार्यवाही हेतु अग्रेषित है। कृपया विधि विभाग के संशोधन आदेश एवं पत्र की प्रति समस्त न्यायिक अधिकारियों के मध्य सर्कुलेट किया जाये।

संलग्न- उपरोक्तानुसार।


 (बलराम प्रसाद वर्मा)
 रजिस्ट्रार जनरल

**GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR,
MANTRALAYA (C.G.) 492002**

Phone No. 0771-2221346 Fax No. 0771-2510346

Email-lawdept.cg@gov.in

Raipur, Dated 19/07/2024

**CHHATTISGARH LOWER AND HIGHER JUDICIAL SERVICE
ALLOWANCES AMENDMENT ORDER, 2024**

No.1657/2238/XXI-B/C.G./24. The State Government, in due compliance with the directions delivered by Hon'ble Supreme Court of India, New Delhi in W.P. (C) No. 643/2015 All India Judges Association vs. Union of India & Ors dated 4th January, 2024 and in compliance of the resolution passed by the "Committee for Service Conditions of the District Judiciary" in its meeting held on 20.03.2024, hereby, makes the following further amendment in this Department order no. 324/PSLaw/89 /XXI-B /C.G./24, dated 16.02.2024, namely:-

AMENDMENT

In the said Order,-

In clause 8- Leave Travel Concession (LTC)/ Home Travel Concession (HTC), after sub-clause (4), -

- (a) After the words, "Balmer and Lawrie and IRCTC", and before the words "by the Central/ State Government" the words "online platform MakeMyTrip.com and M/s Triupati Organizers and Travels Pvt. Ltd and M/s Vyas Travels" shall be inserted;
- (b) For the punctuation full stop "." The punctuation ":" Shall be substituted; and
- (c) Below sub-clause (4), the following proviso shall be inserted, namely:-

"Provided that, in case of unavoidable circumstances, where the booking of ticket is done from unauthorized travel agent/website, the Principal District Judge in District and Head of the Institution, in case of deputation posting, are authorized to grant relaxation."

This sanction has been accorded by the Finance Department Dispatch No. 460/2024/Finance/Rules/Four, dated 18.07.2024.

By Order and in the name of the
Governor of Chhattisgarh

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. No.1658/2238/XXI-B/C.G./24

Nava Raipur, dated 19.07.2024

Copy forwarded to,-

- 1) Registrar General, High Court of Chhattisgarh, Bilaspur.
 - 2) Accountant General, Chhattisgarh, Raipur.
 - 3) Deputy Secretary, Chief Secretary Office, Government of Chhattisgarh, Mantralaya, Nava Raipur for perusal.
 - 4) Principal Secretary, Department of Health and Family Welfare and Medical Education for perusal.
 - 5) Secretary, Finance Department, Government of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
 - 6) Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava Raipur for perusal.
 - 7) Private Secretary to Principal Secretary, Law, Government of Chhattisgarh, Mantralaya, Nava Raipur for perusal.
 - 8) District and Sessions Judge.....
 - 9) Principal Judge/ Judge Family Court.....
 - 10) Treasury Officer, Chhattisgarh,.....
 - 11) Under Secretary, Establishment/Accounts Section, Law and Legislative Affairs Department,
 - 12) Web-site administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, for uploading in the Official Website.
 - 13) Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),
- for information and necessary action.

19.7.24
✓ (Shahabuddin Qureshi)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department.

छत्तीसगढ़ शासन
विधि और विधायी कार्य विभाग, मंत्रालय,
महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002

दूरभाष क्रमांक - 0771-2510346

ई-मेल -lawdept.cg@gov.in

क्रमांक || 55 पत्र: 2266 / 21-व / छ.ग. / 2024

रायपुर, दिनांक / 07 / 2024

प्रति,

✓ रजिस्ट्रार जनरल,
उच्च न्यायालय छत्तीसगढ़,
उच्च न्यायालय भवन बोदरी,
बिलासपुर (छ0ग0)

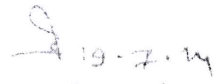
विषय:- Regarding Compliance of the resolution passed by the Committee for Service Conditions of the District Judiciary in its meeting held on 20-03-2024.

संदर्भ:- आपका ज्ञापन क्रमांक 9091 / दो-15-2 / 2024 दिनांक 15.06.2024 ।

--- 00 ---

उपरोक्त विषयक संदर्भिक ज्ञापन के अनुक्रम में छत्तीसगढ़ शासन, योजना, आर्थिक एवं सांख्यिकी विभाग, मंत्रालय का पत्र क्रमांक 707 / 2024 / 23 दिनांक 18.07.2024 के साथ प्राप्त राज्य की वर्तमान में शहरवार जनसंख्या की जानकारी संलग्न कर आपकी ओर प्रेषित है।

संलग्न:- उपरोक्तानुसार


(शहाबुद्दीन कुरैशी)
अतिरिक्त सचिव
छ. ग. शासन, विधि और विधायी कार्य विभाग

2266/21.07
19.07.2024

छत्तीसगढ़ शासन
योजना, आर्थिक एवं सांख्यिकी विभाग
मंत्रालय

महानदी भवन, नवा रायपुर अटल नगर-492002.

undersecy-planning@cg.gov.in

क्रमांक / 707 / 2024 / 23,

नवा रायपुर अटल नगर, दिनांक 18-07-2024.

प्रति,

उप (ए)

प्रमुख सचिव,
छत्तीसगढ़ शासन,
विधि और विधायी कार्य विभाग
मंत्रालय, महानदी भवन
नवा रायपुर अटल नगर, जिला-रायपुर

विषय:—Regarding compliance of the resolution passed by the Committee for Service Condition of the District Judiciary in its meeting held on 20-03-2024.

सन्दर्भ:—आपका ज्ञापन क्रमांक 1557 / 1891 / 21-ब / छ.ग. / 2024, दिनांक 12-07-2024

—0—

उपरोक्त विषयान्तर्गत सन्दर्भित पत्र के माध्यम से राज्य की वर्तमान में शहरवार जनसंख्या की जानकारी आवश्यक कार्यवाही हेतु संलग्न है।

संलग्न:—यथोपरि।

उप सचिव,

छत्तीसगढ़ शासन,

योजना, आर्थिक एवं सांख्यिकी विभाग

18/7/24

1140/PS/Let/24
18/7/24

New Districts Name	Subdistt Name	Level	Name	Population at 01 March 2024
Chhattisgarh		State	State	8375000
Bemetara	Saja	Town	Parpondi (Np)	5218
Balod	Gurur	Town	Gurur (Np)	5266
Bijapur	Bhopalpattnam	Town	Bhopalpattanam (Np)	6200
Balrampur	Balrampur	Town	Balrampur (Np)	6216
Rajnandgaon	Chhuriya	Town	Chhuriya (Np)	6188
Uttar Bastar Kanker	Narharpur	Town	Narharpur (Np)	6390
Raigarh	Pusour	Town	Pusaur (Np)	6617
Balrampur	Rajpur	Town	Rajpur (Np)	6748
Balod	Gunderdehi	Town	Arjunda (Np)	6766
Kabeerdham	Kawardha	Town	Pipariya (Np)	6778
Surajpur	Premnagar	Town	Premnagar (Np)	6910
Bemetara	Berla	Town	Berla (Np)	7204
Bemetara	Saja	Town	Saja (Np)	7333
Manendragarh-Chirmiri-Bharatpur	Manendragarh	Town	Nai-Ledri (Np)	7440
Korba	Pali	Town	Pali (Np)	7691
Sarangarh-Bilaigarh	Bilaigarh	Town	Bilaigarh (Np)	7733
Sarangarh-Bilaigarh	Baramkela	Town	Baramkela (Np)	7811
Surajpur	Pratappur	Town	Pratappur (Np)	7860
Kabeerdham	Bodla	Town	Bodla (Np)	7935
Balod	Dondi Luhara	Town	Daundi Lohara (Np)	8432
Balrampur	Wadrafanagar	Town	Wadrafanagar (Np)	8436
Gariabandhi	Chhura	Town	Chhura (Np)	8502
Janjgir - Champa	Pamgarh	Town	Rahaud (Np)	8592
Balod	Dondi	Town	Chikhalakasa (Np)	8592
Surguja	Lakhanpur	Town	Lakhanpur (Np)	8746
Dhamtari	Magarlod	Town	Magarlod (Np)	8760
Kondagaon	Farasgaon	Town	Farasgaon (Np)	8796
Mungeli	Pathariya	Town	Pathariya (Np)	8856
Bemetara	Saja	Town	Devkar (Np)	8869
Bemetara	Nawagarh	Town	Maro (Np)	9201
Dhamtari	Dhamtari	Town	Aamadi (Np)	9206
Dantewada	Gidam	Town	Barsur (Np)	9256
Uttar Bastar Kanker	Antagarh	Town	Antagarh (Np)	9453
Jashpur	Pathalgaon	Town	Kotba (Np)	9492
Sarangarh-Bilaigarh	Baramkela	Town	Sariya (Np)	9662
Kabeerdham	Pandariya	Town	Pandatarai (Np)	9775
Kabeerdham	Sahaspur Lohara	Town	Sahaspur-Lohara (Np)	9788
Sukma	Konta	Town	Konta (Np)	9817
Khairagarh-Chhikhadan-Gandai	Chhuikhadan	Town	Chhuikhadan (Np)	9894
Janjgir - Champa	Champa	Town	Saragaon (Np)	10065
Surajpur	Pratappur	Town	Jarhi (Np)	10082
Sukma	Konta	Town	Dornapal (Np)	10096
Sakti	Malkharoda	Town	Adbhar (Np)	10143
Mahasamund	Mahasamund	Town	Lungaon (Np)	10314
Dantewada	Gidam	Town	Geedam (Np)	10378
Balrampur	Sattrickusmti	Town	Kusmi (Np)	10389

New Districts Name	Subdistt Name	Level	Name	Population at 01 March 2024
Mungeli	Pathariya	Town	Sargaon (Np)	10439
Dhamtari	Kurud	Town	Bhakhara (Np)	10827
Manendragarh-Chirmiri-Bharatpur	Manendragarh	Town	Jhagrakhand (Np)	10713
Sakti	Dabhra	Town	Chandrapur (Np)	10724
Sakti	Dabhra	Town	Dabhra (Np)	10988
Sakti	Jaijapur	Town	Jaijapur (Np)	11084
Balod	Dondi	Town	Doundi (Np)	11217
Janjgir - Champa	Nawagarh	Town	Nawagarh (Np)	11323
Uttar Bastar Kanker	Bhanupratappur	Town	Bhanupratappur (Np)	11333
Raigarh	Lailunga	Town	Lailunga (Np)	11449
Balodabazar	Kasdol	Town	Lundra (Np)	11483
Korba	Katghora	Town	Chhurikala (Np)	11492
Bemetara	Thanakhamria	Town	Than-Khamharia (Np)	11679
Mahasamund	Pithora	Town	Pithora (Np)	11756
Bilaspur	Masturi	Town	Malhar (Np)	11863
Balodabazar	Palari	Town	Palari (Np)	11950
Balod	Gunderdehi	Town	Gunderdehi (Np)	12015
Durg	Durg	Town	Utai (Np)	12208
Sakti	Sakti	Town	Naya Baradwar (Np)	12268
Raipur	Raipur	Town	Koora (Np)	12354
Balodabazar	Baloda Bazar	Town	Lawan (Np)	12511
Bijapur	Bhairamgarh	Town	Bhairamgarh (Np)	12599
Raipur	Tilda	Town	Kharora (Np)	12883
Surguja	Sitapur	Town	Sitapur (Np)	13057
Raigarh	Gharghoda	Town	Gharghoda (Np)	13188
Kondagaon	Bade Raipur	Town	Visrampur (Np)	13448
Janjgir - Champa	Nawagarh	Town	Shivrinarayan (Np)	13540
Uttar Bastar Kanker	Charama	Town	Charama (Np)	13540
Gariabandh	Rajim	Town	Fingeshwar (Np)	13693
Mohla-Manpur-Ambagarh Chouki	Ambagarh	Town	Ambagarh Chowki (Np)	13794
Durg	Dhamdha	Town	Dhamdha (Np)	13894
Bastar	Bastar	Town	Bastar (Np)	14016
Durg	Patan	Town	Patan (Np)	14134
Janjgir - Champa	Pamgarh	Town	Kharod (Np)	14218
Uttar Bastar Kanker	Pakhanjur	Town	Pakhanjur (Np)	14229
Mahasamund	Basna	Town	Basna (Np)	14430
Sarangarh-Bilaigarh	Bilaigarh	Town	Bhatgaon (Np)	14466
Jashpur	Bagicha	Town	Bagicha (Np)	14544
Gariabandh	Bindranavagarh(Gariyaband)	Town	Gariyaband (Np)	14670
Bemetara	Nawagarh	Town	Nawagarh (Np)	14703
Bilaspur	Bilha	Town	Bilha (Np)	15410
Kondagaon	Keskal	Town	Keskal (Np)	15504
Surajpur	Bhaiyathan	Town	Bhatgaon (Np)	15628
Surajpur	Surajpur	Town	Bishrampur (Np)	15855
Balrampur	Ramanujganj	Town	Ramanujganj (Np)	16589
Raipur	Raipur	Town	Mana-Camp (Np)	16673
Raipur	Arang	Town	Mandir Harsaud (NP)	17864

New Districts Name	Subdistt Name	Level	Name	Population at 01 March 2024
Raigarh	Raigarh	Town	Kirodimalnagar (Np)	18275
Khairagarh-Chhikhadan-Gandai	Chhuikhadan	Town	Gandai (Np)	18521
Dhamtari	Nagri	Town	Nagari (Np)	18563
Janjgir - Champa	Baloda	Town	Baloda (Np)	19012
Dantewada	Dantewada	Town	Dantewada (Np)	19016
Dhamtari	Kurud	Town	Kurud (Np)	19225
Jashpur	Kunkuri	Town	Kunkuri (NP)	19313
Sukma	Sukma	Town	Sukma (Np)	19425
Balodabazar	Kasdol	Town	Kasdol (Np)	19627
Gariabandh	Rajim	Town	Rajim (Np)	19654
Gourell-Pendra-Marwahi	Pendra	Town	Pendra (Np)	19695
Raigarh	Udaipur (Dharamjaigarh)	Town	Dharamjaigarh (Np)	20022
Raipur	Abhanpur	Town	Abhanpur (Np)	20131
Rajnandgaon	Dongargaon	Town	Dongargaon (Np)	20495
Sarangarh-Bilaigarh	Sarangarh	Town	Sarangarh (Np)	20859
Mungeli	Lormi	Town	Lormi (Np)	21141
Balodabazar	Simga	Town	Simga (Np)	22355
Bijapur	Bijapur	Town	Bijapur (Np)	22498
Kabeerddham	Pandariya	Town	Pandariya (Np)	22548
Jashpur	Pathalgaon	Town	Pathalgaon (Np)	23173
Manendragarh-Chirmiri-Bharatpur	Manendragarh	Town	Khongapani (Np)	24271
Bilaspur	Bilha	Town	Bodri (Np)	24384
Gourell-Pendra-Marwahi	Pendra Road Gorella	Town	Gaurella (Np)	25338
Bilaspur	Kota	Town	Kota (Np)	25672
Dantewada	Bade Bacheli	Town	Kirandul (M)	26345
Raigarh	Kharsia	Town	Kharsia (M)	26417
Raipur	Arang	Town	Arang (Np)	26629
Mahasamund	Bagbahra	Town	Bagbahara (Np)	27240
Bilaspur	Takhatpur	Town	Takhatpur (Np)	27853
Mahasamund	Saraipali	Town	Saraipali (Np)	27957
Surajpur	Surajpur	Town	Surajpur (M)	28161
Durg	Dhamdha	Town	Ahiwara (Np)	28433
Dantewada	Bade Bacheli	Town	Bade Bacheli (M)	29899
Sakti	Sakti	Town	Sakti (M)	30624
Narayanpur	Narayanpur	Town	Narayanpur (Np)	30835
Khairagarh-Chhikhadan-Gandai	Khairagarh	Town	Khairagarh (M)	31474
Korba	Katghora	Town	Katghora (Np)	31649
Janjgir - Champa	Akaltara	Town	Akaltara (M)	31680
Koriya	Baikunthpur	Town	Shivpur Charcha (M)	32799
Balod	Balod	Town	Balod (M)	32986
Bilaspur	Kota	Town	Ratanpur (Np)	34364
Durg	Dhamdha	Town	Jamul (M)	36096
Durg	Dhamdha	Town	Kumhari (M)	36886
Balodabazar	Baloda Bazar	Town	Baloda Bazar (M)	37148
Korba	Katghora	Town	Dipka (M)	37882
Jashpur	Jashpur	Town	Jashpurnagar (M)	39476
Koriya	Baikunthpur	Town	Baikunthpur (M)	39657

New Districts Name	Subdistt Name	Level	Name	Population at 01 March 2024
Bemetara	Bemetara	Town	Bemetara (M)	39801
Raipur	Abhanpur	Town	Gobra Nawapara (M)	40390
Kondagaon	Kondagaon	Town	Kondagaon (M)	43131
Manendragarh-Chirmiri-Bharatpur	Manendragarh	Town	Manendragarh (M)	46129
Mungeli	Mungeli	Town	Mungeli (M)	50843
Raipur	Fikla	Town	Fikla Newra (M)	51166
Rajnandgaon	Dongargarh	Town	Dongargarh (M)	52129
Uttar Bastar Kanker	Kanker	Town	Kanker (M - Og)	52226
Janjgir - Champa	Janjgir	Town	Naila-Janjgir (M)	56577
Balod	Dondi	Town	Dalli-Rajhara (M)	61880
Janjgir - Champa	Champa	Town	Champa (M)	65126
Kabeerdham	Kawardha	Town	Kawardha (M)	65080
Mahasamund	Mahasamund	Town	Mahasamund (M)	75899
Balodabazar	Bhatapara	Town	Bhatapara (M)	80236
Manendragarh-Chirmiri-Bharatpur	Khadganva to Chirmiri	Town	Chirmiri (M Corp)	119005
Raipur	Raipur	Town	Birgaon (M)	134317
Dhamtari	Dhamtari	Town	Dhamtari (M)	141825
Durg	Durg	Town	Risali (M Corp.)	151953
Surguja	Ambikapur	Town	Ambikapur (M Corp)	168872
Bastar	Jagdalpur	Town	Jagdalpur (M Corp.)	175004
Raigarh	Raigarh	Town	Raigarh (M Corp.)	209256
Rajnandgaon	Rajnandgaon	Town	Rajnandgaon (M Corp.)	227521
Durg	Dhamdha	Town	Bhilai Charoda (M)	255703
Durg	Durg	Town	Durg (M Corp.)	374947
Korba	Katghora	Town	Korba (M Corp.)	509473
Durg	Durg	Town	Bhilai Nagar (M Corp.)	723649
Bilaspur	Bilaspur	Town	Bilaspur (M Corp.)	734037
Raipur	Raipur	Town	Raipur (M Corp.)	1432891

Source

(1) Census 2001 & Census ~~2001~~ 2011

(2) National Commission on Population, MoHFW, GoI

Remark: It is estimated data at the position of March 1, 2024.